

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 267 OF 2015 & IA NO. 430 OF 2015  
APPEAL NO. 213 OF 2015 & IA NO. 351 OF 2015**

**AND**

**APPEAL NO. 206 OF 2014**

**Dated: 14<sup>th</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)  
Vs.  
West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.  
Mr. Anand K. Srivastava  
Mr. Tushar Srivastava

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Umesh Prasad for R.1  
Mr. Gaurav Kumar Singh for R.2

**ORDER**

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on **18<sup>th</sup> & 19<sup>th</sup> April, 2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*